

BUSINESS ADVISORY COMMITTEE

P
SEVENTEENTH REPORT
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 13th August, 1963.

2. The Committee recommend allocation of time to the following items of Government Legislative and other business as shown against each item:

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| (1) | The Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1963, as passed by Rajya Sabha.
<u>(Consideration and passing)</u> | 1 hour |
| (2) | The Constitution (Seventeenth Amendment) Bill, 1963
<u>(Consideration and passing)</u> | hours |
| (3) | The Warehousing Corporations (Amendment) Bill, 1963
<u>(Consideration and passing)</u> | 1 hour |
| (4) | The Customs and Central Excise (Amendment) Bill, 1963
<u>(Consideration and passing)</u> | 1 hour |
| (5) | The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1963
<u>(Consideration and passing)</u> | 4 hours |
| (6) | Discussion and voting on the Supplementary Demands for Grants (General) for 1963-64. | 2 hours |
| (7) | Discussion and voting on the Supplementary Demands for Grants (General) (Railways) for 1963-64. | 1 hour |
| (8) | Discussion on the 'Progress of the Third Five Year Plan' laid on the Table on the 4th May, 1963. | 14 hours |
| (9) | Discussion on the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1960-61 and 1962* 1961-62. | 10 hours |
| (10) | Discussion on the Report of the University Grants Commission for the year 1961-62 | 5 hours |
| (11) | Motion of No-Confidence in the Council of Ministers to be moved by Shri J.B. Kripalani. | hours
3 days (at least
6 or 7 hours) |